

JUDICIAL MAGISTRATE NO:VI MADURAI .
23.06.2020

The following Cases posted on list for disposal on 23.06.2020

S.No	Case Number and Crime Number	Accused Name	On behalf of Government	Defence counsel Name	Case stage	Hearing date
1	CC26/2013 in Cr.No.326/2012 TIW II P.s	1.P.Raja S/o. Palanisamy	APP: Tr.M.Gopala kirshnan Gr.II	Tr.VeluDass	Argument	23.06.2020
2	CC244/2009 in Cr.No.66/2009 TPK P.s	1.Murugasan S/o.Malaisamy. 2.M.Sumathi W/o.Murugasen	APP: Tr.M.Gopala kirshnan Gr.II	Tr.V.Siva kumar	Argument	23.06.2020
3	CC 23/2014 in Cr.No.276/2013 TIW II P.s	1.Alaguraja S/o.Raju	APP: Tr.M.Gopala kirshnan Gr.II	Tr. P.Abdullah	Argument	23.06.2020